## (12

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 637/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

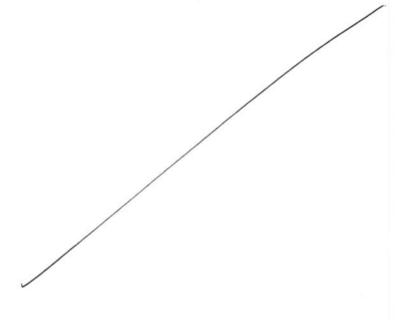
SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Emsal Services & Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE



## ORDER CP No.637/ 66/NCLT/MB/MAH/2017

None present. List this matter on 15.2.2018.

Sd/L

V. NALLASENAPATHY Member (Technical) Sd/-M. K. SHRAWAT

Member (Judicial)